

**GOVERNMENT OF INDIA  
MINISTRY OF LAW & JUSTICE  
DEPARTMENT OF JUSTICE**

**LOK SABHA**

**UNSTARRED QUESTION NO. 1411**

**TO BE ANSWERED ON WEDNESDAY, THE 27<sup>TH</sup> NOVEMBER, 2019.**

**Scheme for Judicial Infrastructure**

**1411. SHRI MANICKAM TAGORE B:**

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) the details about the fund allocation made by the Government under Centrally Sponsored Scheme for Judicial Infrastructure for the last three years;**
- (b) whether there is shortage of court rooms in district courts;**
- (c) if so, whether the Government proposes to construct more court rooms under this scheme along with the details thereof; and**
- (d) the steps taken/being taken by the Government to construct adequate number of court rooms in district courts across the country?**

**ANSWER**

**MINISTER OF LAW AND JUSTICE, COMMUNICATIONS AND  
ELECTRONICS & INFORMATION TECHNOLOGY  
(SHRI RAVI SHANKAR PRASAD)**

(a) : The Budget Estimates, Revised Estimates and Actual Expenditure under the Centrally Sponsored Scheme (CSS) for Development of Infrastructure Facilities for Judiciary during last three years including the current financial year are given below:

*(Rs. in crores)*

<b>Year</b>	<b>Budget Estimates</b>	<b>Revised Estimates</b>	<b>Actual Expenditure</b>
2017-18	621.20	621.21	621.21
2018-19	622.00	650.00	650.00
2019-20 (As on 21.11.2019)	710.00	-	702.86

(b) & (c): As per the information made available by the High Courts, presently, 19,422 Court Halls are available in the country which is sufficient for the working strength of 18,129 Judges/Judicial Officers of District and Subordinate Courts. In addition, 2,798 Court Halls are under construction. The target is to increase the number of Court Halls to match the Sanctioned Strength of 23,566 Judges/Judicial Officers.

(d): The Centrally Sponsored Scheme (CSS) for development of infrastructure facilities for the judiciary is being implemented for providing financial assistance to State Governments/UTs for construction of court buildings and residential units of judges and judicial officers of district and subordinate courts. A sum of Rs. 7453.10 crore has been sanctioned so far under the Scheme from 1993-94, of which Rs. 4008.80 crore has been sanctioned since 2014-15 which is around 54% of the total release under the Scheme. During the current financial year a sum of Rs. 710.00 crore is budget allocation under the Scheme, of which a sum of Rs. 702.86 **crore** has already been sanctioned to States/UTs.

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**Annexure-I**

Statement referred to Lok Sabha Unstarred Question No. 1411 for Reply on 27.11.2019

Statement showing State-wise release of Grants under Centrally Sponsored Scheme during the last 3 years.

(Rs. in lakh)

Name of the State	2017-18	2018-19	2019-20	Total
Andhra Pradesh	0.00	1000.00	1000.00	2000.00
Arunachal Pradesh	0.00	0.00	269.00	269.00
Assam	2000.00	3209.00	3154.00	8363.00
Bihar	4290.00	6204.00	7762.00	18256.00
Chhattisgarh	0.00	1968.00	983.00	2951.00
Goa	0.00	315.00	406.00	721.00
Gujarat	5000.00	1502.00	1649.00	8151.00
Haryana	1500.00	1191.00	1406.00	4097.00
Himachal Pradesh	0.00	408.00	572.00	980.00
Jammu & Kashmir	1000.00	1901.00	1000.00	3901.00
Jharkhand	5000.00	959.00	1374.00	7333.00
Karnataka	5000.00	3812.00	3404.00	12216.00
Kerala	2500.00	3082.00	1582.00	7164.00
Madhya Pradesh	5000.00	7942.00	4690.00	17632.00
Maharashtra	5000.00	1058.00	2109.00	8167.00
Manipur	0.00	887.00	666.00	1553.00
Meghalaya	863.00	1482.00	1285.00	3630.00
Mizoram	2000.00	594.00	524.00	3118.00
Nagaland	2000.00	321.00	0.00	2321.00
Odisha	0.00	2250.00	3569.00	5819.00
Punjab	5000.00	2647.00	1978.00	9625.00
Rajasthan	1734.00	1741.00	3421.00	6896.00
Sikkim	0.00	257.00	278.00	535.00
Tamilnadu	0.00	609.00	2871.00	3480.00
Telangana	0.00	1000.00	565.00	1565.00
Tripura	0.00	0.00	1382.00	1382.00
Uttarakhand	2500.00	2202.00	850.00	5552.00
Uttar Pradesh	7500.00	12806.00	12194.00	32500.00
West Bengal	1734.00	3522.00	4143.00	9399.00
<b>Total</b>	<b>59621.00</b>	<b>64869.00</b>	<b>65086.00</b>	<b>189576.00</b>
<b>Union Territories</b>				
A&N Islands	0.00	131.00	200.00	331.00
Chandigarh	0.00	0.00	0.00	0.00
Dadar & Nagar Haveli	0.00	0.00	0.00	0.00
Daman & Diu	0.00	0.00	0.00	0.00
Delhi	2500.00	0.00	4669.00	7169.00
Lakshadweep	0.00	0.00	0.00	0.00
Puducherry	0.00	0.00	331.00	331.00
<b>Total</b>	<b>2500.00</b>	<b>131.00</b>	<b>5200.00</b>	<b>7831.00</b>
<b>Grand Total</b>	<b>62121.00</b>	<b>65000.00</b>	<b>70286.00</b>	<b>197407.00</b>

